

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 851 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 6th February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter dated 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 04.02.2025 (afternoon)**. Further, during your absence, Shri Tailang Laji, Joint Registrar shall look after the works of the Registrar in addition to his normal duties.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 852 - 853 /A, dated 6.2.2025

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]